

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 27.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1232/2019 IN MA/291/2019
PETITION NUMBER : CP/611/IB/2018
NAME OF THE PETITIONER(S) : V. Nandagopal
NAME OF THE RESPONDENT(S) : S. Muthuraju (Liquidator - Sri Naga Nanthana Mills Ltd)
UNDER SECTION : Rule 48

ORDER

Due to paucity of time, this matter is adjourned to **11.03.2021**.

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(K.NATARAJAN)
Deputy Registrar